

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4295  
ANSWERED ON:21.08.2001  
COMMITTEE ON ROYALTY RATES OF COAL  
JAYABEN B. THAKKAR;SATYAVRAT CHATURVEDI;SUNDER LAL TWARI

**Will the Minister of COAL be pleased to state:**

- (a) whether the proposal to review/increase the royalty rates of Coal is under consideration of the Government;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any Committee has been constituted for this purpose;
- (d) whether the Committee has since given its recommendations;
- (e) if so, the details thereof; and
- (f) the time by which these recommendations are likely to be implemented?

**Answer**

MINISTER OF STATE FOR COAL (SHRI SYED SHAHNAWAZ HUSSAIN)

(a) to (f) The Government of India has received representations from various coal producing State Governments for revision of royalty rates on coal. Since the royalty rates on coal were last revised on 11.10.1994, a Committee under the Chairmanship of Additional Secretary (Coal) has been constituted to examine the question of adoption of advalorem basis for determination of royalty on coal. The report of the Committee is awaited. A decision on the matter can be taken only after the submission of the report by the Committee.